

Government of Jammu & Kashmir
Revenue Department
J&K, Civil Secretariat, Jammu

NOTIFICATION,

Jammu, the 16th March, 2021

S.O 94 . - In exercise of powers conferred by section 78 of the Registration Act, 1908 and in partial modification of notification S.O 243 of 2020 dated 04.08.2020, the Lieutenant Governor hereby makes the following amendments in the said notification; namely:-

In the Table;

- (i) in entry 1 under Category: I, the words “and Mortgage Deeds” shall be omitted; and
- (ii) after entry 1 under Category: I the following entry shall be inserted as 1a:-

“1a.	Mortgage Deeds	1.2% of the amount of the loan secured
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This notification shall come into force with immediate effect.

By Order of Lieutenant Governor.

Sd/-
Principal/ Secretary to Government
Revenue Department

No.Rev/S/217/2019

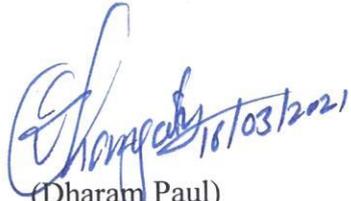
Dated: 16 .03.2021

Copy to the:

1. Advocate General, J&K High Court.
2. All Financial Commissioners.
3. Director General of Police, J&K.
4. All Principal Secretaries to the Government.
5. Principal Resident Commissioner, Prithvi Raj Road, New Delhi.
6. Principal Secretary to the Lieutenant Governor, J&K.
7. Inspector General of Registration, J&K.
8. All Commissioner/Secretaries to the Government.
9. Joint Secretary (JKL), Ministry of Home Affairs, Government of India.
10. Chief Electoral Officer, J&K.
11. Divisional Commissioner, Jammu/Kashmir.
12. Principal Secretary to the Chief Justice of J&K High Court.



13. Chairperson, J&K Special Tribunal.
14. Secretary, Department of Law, Justice and Parliamentary Affairs (with 07 copies).
15. All Heads of Departments/Managing Directors.
16. All Deputy Commissioners of UT of J&K.
17. All District Judges of UT of J&K.
18. Director Information and Public Relations, J&K.
19. Commissioner, Survey and Land Records, J&K.
20. Custodian General, J&K.
21. Vice Chairperson, JDA/SDA/LAWWDA.
22. Additional Inspector General of Registration, J&K.
23. Director, Archives, Archaeology & Museums, J&K.
24. OSD to Advisor (B) for information of the Advisor (B).
25. All Concerned Registrars/Sub-Registrars.
26. General Manager, Government Press, Jammu/Kashmir.
27. Private Secretary to Chief Secretary for information of the Chief Secretary.
28. Private Secretary to Principal Secretary to the Government, Revenue Department.
29. I/C Website Revenue Department.


(Dharam Paul)

Under Secretary to the Government